

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) The existing units are fully meeting the demand for earthmoving equipment. The application of Andhra Pradesh Industrial Development Corporation has therefore been rejected on capacity constraint.

(c) No, Sir.

[*Translation*]

Telex Service in Hill Areas of Uttar Pradesh

5441. **SHRI HARISH RAWAT :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to provide telex service in certain district headquarters of the hill areas of Uttar Pradesh during current year ;

(b) if so, the names of places where it is likely to be provided ;

(c) if not, the reasons therefor ; and

(d) the alternative arrangements proposed to be made by his Ministry with a view to removing inconveniences being experienced in the absence of telex service ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise in view of (a).

(c) There are not adequate demands to justify provision of a Telex exchange.

(d) Long distance telex connections can be given from the nearest telex exchange to the intending parties.

[*English*]

Appointment of Telephone Operators in Srikakulam District of Andhra Pradesh

5442. **SHRI H A. DORA :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of small telephone exchanges in Andhra Pradesh ;

(b) the number of small telephone exchanges in Srikakulam District of Andhra Pradesh ;

(c) whether the strength of the operators in Srikakulam District is adequate ;

(d) whether there is any proposal to appoint new operators ; and

(e) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) 1,542.

(b) 32

(c) All sanctioned posts are filled up.

(d) and (e). There is justification for more telephone operators. But the additional posts can not be created and filled due to the ban orders. When the ban is lifted action will be taken to post the additional justified staff.

Use of Bombay High Gas for Power Generation in Gujarat

5443. **SHRI R.S. GAEKWAD :** Will the Minister of PETROLEUM be pleased to refer to the reply given to Unstarred Question No. 569 on 19 March 1985, regarding use of Bombay High gas for power generation in Gujarat and state :

(a) since when the associated natural gas is being supplied to Tata Electric Co.,